

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

19. IA 2632/2021-43 IA 5069/2023 IA 2465/2024 in C.P. (IB)/1331(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

**NAME OF THE PARTIES:-** IA 2632/2021 Mr. Sunil Kumar Agarwal VS  
Mr. Vipin Agarwal (Suspended Director of the  
Corporate Debtor)  
IA 5069/2023 Bhola Ram Steels Private  
Limited Vs. Sunil Kumar Agarwal Liquidator  
Vistar Metal Industries Pvt Ltd  
IA 2465/2024 Vipin Agarwal Vs. Sunil Kumar  
Agarwal  
**IN THE MATTER OF**  
**Satyaprakash Aggarwal & Ors.**  
V/s  
**Vistar Metal Industries Pvt. Ltd.**

**Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 2632 of 2021:-** Counsel, Rohan Agarwal appeared for the Respondent no. 1. List  
this matter on **06.08.2024**.

**IA 5069 of 2023 and IA 2465 of 2024:-** Counsel, Kunshuk Chatterjee a/w Shwetank  
Nigam appeared for the Applicant in IA 5069 of 2023 through VC and Counsel, Mitali  
Bhatt a/w Ayush Rajani appeared for the Applicant/Liquidator in IA 2465 of 2024. List  
these Applications on **05.07.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

ANKIT

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**